

DIVISION BENCH

O-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/834(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February, 2021, 10:30 A.M

Name of the Company	MAJESTIC COMMERCIAL PRIVATE LIMITED Vs. KHARIKATIA TEA & INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|------------------------------|
| 1. | Mr. Sankarsan Sarkar, Advocate |] For the Financial Creditor |
| 2. | Ms. Tanvi Luhriwala, Advocate |] |
| 1. | Ms. Swapna Choubey, Advocate |] For the Corporate Debtor |
| 2. | Mr. Mohan Ram Goenka, PCS |] |

ORDER

1. Mr. Sankarsan Sarkar, Ld. Counsel for the Financial Creditor is present. Ms. Swapna Choubey, Ld. Counsel for the Corporate Debtor is present.
2. List this matter on 20/04/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**